

### Imparting of Hindi Training to Central Government Employees

5105. SHRI R. K. MHALGI: Will the Minister of HOME AFFAIRS be pleased state:

(a) whether adequate arrangements exist for imparting training in Hindi for the employees of the Central Government; and

(b) if so, whether these facilities are also open to the Ministers, Judges of the Supreme Court or High Courts, etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):  
(a) Yes, Sir.

(b) No, Sir. Ministers and Judges of Supreme Court or High Courts do not fall in the category of Central Government employees.

### Raid on Bidi Godown in Chandni Chowk Delhi

5106. SHRI CHINTAMAN JENA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in Chandni Chowk, Delhi, Godown of a person manufacturing popular brand of Bidis—inferior product had been raided by the police and Bidi packets worth more than Rs. 2.5 lakhs seized; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The South District Police received information that one Ram Dhari of Sewa Nagar was in possession of fake printed labels of 'Fawara Chhap' Bidi. Shri Ram Dhari, in questioning, disclosed that he was an employee of

one Ranbir Parkash, owner of a Printing Press at Haidarpur, where labels of several popular brands of Bidi were printed. A raid at the said Printing Press was conducted and 6 Bales of Printed labels of 'Fawara Chhap' and dyes of other popular brands of Bidis were recovered. It came to light that Shri Ranbir Prakash was also having a godown in Chandni Chowk. A raid was conducted at the Godown and fake labels of popular brands of bidis and 10 bales of loose bidis and machines valued at more than Rs. 2 lakhs were recovered.

### सशस्त्र सेनाओं पर चिकित्सा व्यय

5107. श्री मूल चन्द डागा : क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि :

(द्वे) रक्षा विभाग में थल सेना के जवानों की चिकित्सा सहायता पर कितना व्यय किया गया और नौ सेना, वायु सेना और सशस्त्र सेनाओं में अलग अलग इस शीर्ष के अन्तर्गत कितना व्यय किया गया;

(ख) क्या यह सच है कि खर्चों का आधा भाग उच्च अधिकारियों पर और आधा भाग थल सेना के जवानों पर व्यय किया गया जब कि थल सेना के जवानों की संख्या अधिकारियों की संख्या की तुलना में कहीं अधिक है; और

(ग) यदि हाँ, तो तत्संबंधी व्यौरा क्या है और इस भेदभाव के क्या कारण हैं ?

रक्षा मंत्रालय में राज्य मंत्री (श्री शिवराज बी. गोटिल): (क) सशस्त्र सेनाओं में जवानों और अफसरों पर होने वाले चिकित्सा व्यय के बारे में अलग-अलग लेखा व्यौरा नहीं रखा जाता है। फिर भी चालू वित्त वर्ष के दौरान अस्पताल में अफसरों और जे सी आ/अन्य